(To Be Published in the Gazette of India Extraordinary Part-I Section-I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Dated: 09.02.2024

CORRIGENDUM

Subject: Corrigendum to Public Notice no. 28/2023 dated 18.08.2023-reg

In exercise of powers conferred under Paragraph 1.03 & 2.04 of the Foreign Trade Policy 2023, as amended from time to time, the Directorate General of Foreign Trade hereby partially modifies the headings of Table A and Table B of Public Notice No. 28/2023 dated 18.08.2023 as follows:

Existing heading of Table A	Revised heading of Table A
A. LIST OF BANKS AUTHORISED BY	A. LIST OF BANKS AUTHORISED BY
RESERVE BANK OF INDIA TO IMPORT	RESERVE BANK OF INDIA TO IMPORT
BOTH GOLD AND SILVER FOR FY 2023-	BOTH GOLD AND SILVER FOR FY 2023-
24 VALID UPTO MARCH 31, 2024	24 WITH EFFECT FROM 01.04.2023 AND
	VALID UPTO 31.03.2024.
Existing heading of Table B	Revised heading of Table B
5 5	Revised heading of Table B B. LIST OF BANKS AUTHORISED BY
5 5	B. LIST OF BANKS AUTHORISED BY
B. LIST OF BANKS AUTHORISED BY	B. LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT
B. LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT ONLY GOLD FOR FY 2023-24 VALID	B. LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT
B. LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT ONLY GOLD FOR FY 2023-24 VALID UPTO MARCH 31, 2024.	B. LIST OF BANKS AUTHORISED BY RESERVE BANK OF INDIA TO IMPORT ONLY GOLD FOR FY 2023-24 WITH

Effect of this Corrigendum:

The heading of Table A and Table B of Public Notice No. 28/2023 dated 18.08.2023 have been partially modified to make the list of banks effective from the 1st of April, 2023

(Santosh Kumar Sarangi)

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(Issued from File No. 01/94/180/261/AM18/PC-4)